

tion of increasing the quotas to the out-
agency by this train, therefore, does not
arise.

[English]

**Conversion of Dharangadhra-Kuda and New
B.G. Line Kheraghoda-Jhinjhawada**

2594. SHRI DIGVIJAY SINGH : Will
the Minister of RAILWAYS be pleased to
state :

(a) the amount paid by the office of the
Salt Commissioner in the Ministry of Indus-
tries to the Western Railway for making
a detailed survey of converting Dharanga-
dhra to Kuda metre gauge line to broad
gauge and for laying a new Broad Gauge
line from Kheraghoda to Jhinjhawada ;

(b) the estimated cost of these two pro-
jects ;

(c) in what period of time this invest-
ment will be recovered ; and

(d) when return is assured by an agency
of Government of India whether projects
be given priority for implementation ?

THE MINISTER OF RAILWAYS (SHRI
BANSI LAL) : (a) The Salt Commissioner
deposited a sum of Rs. 2 lakhs towards
survey for the conversion of Kuda-Dharan-
gadhra Metre Gauge siding into Broad
Gauge and construction of a new Broad
Gauge line from Kheraghoda/Patri to
Jhinjhawada.

(b) The estimated cost of the conversion
of the Kuda-Dharangadhra Metre Gauge
siding is about Rs. 3.29 crores. The cost
of the construction of new line from Patri
to Jhinjhawada is expected to be about
Rs. 7.2 crores and that for Kheraghoda
to Jhinjhawada, about Rs. 10.0 crores.

(c) Does not arise, till the acceptance
to taking up of these projects on Deposit
Terms at the cost of the Salt Commissioner
is received as these projects do not form
part of the Railways Plan for development.

(d) The question of implementation
will arise only after acceptance of the party
to bear the cost of construction on Deposit
Terms is communicated.

Role of Private Sector in Power Generation

2595. SHRI SATYENDRA NARAYAN
SINHA : Will the Minister of IRRIGA-
TION AND POWER be pleased to state :

(a) whether Government envisage a bigger
role for private sector in power generation
as reported in the *Financial Express* of
5 March, 1985 ;

(b) if so, the details thereof ; and

(c) whether this role will be extended
to distribution also ?

THE MINISTER OF IRRIGATION AND
POWER (SHRI B. SHANKARANAND) :
(a) to (c). Power generation and distri-
bution have been reserved for the public
sector. However, expansion of the exist-
ing privately owned utilities or the establi-
shment of new units, if required in the
national interest, is not precluded from
consideration.

**Central Assistance for Irrigation Works in
Tribal Sub-Plan Areas**

2596. SHRI ARVIND NETAM : Will
the Minister of IRRIGATION AND
POWER be pleased to state :

(a) how much Central Assistance was
provided by Government of India for irriga-
tion works in Tribal sub-plan areas during
the Sixth Five Year Plan, year-wise figures ;

(b) what is the basis for allocating
Central assistance to States for irrigation
sector in Tribal and plan areas ; and

(c) if assistance was low, the reasons
thereof ?

THE MINISTER OF IRRIGATION
AND POWER (SHRI B. SHANKARA-
NAND) : (a) to (c). No Central Assistance
was provided by Ministry of Irrigation
and Power, Government of India for
irrigation works in Tribal Sub-Plan Areas
during the Sixth Five Year Plan.

**Incentive System for Safety Consciousness
among Railway Staff**

2597. SHRIMATI MADHURI SINGH :
Will the Minister of RAILWAYS be pleased
to state :